



OFFICIAL MEMORANDUM

Sub: Holiday declared on 11.09.2019 (Wednesday) instead of 10.09.2019 (Tuesday) on account of "Muharram" for all the Subordinate Courts in the State of Tamil Nadu - Orders Issued.

- Ref: 1. High Court's Official Memorandum in ROC.No.70337-A/2018/C3, dated 06.12.2018.
2. G.O.Ms.No.603, Public (Miscellaneous) Department, dated 05.09.2019.

The Government of Tamil Nadu in the Government Order second cited above, have declared 11.09.2019 (Wednesday) as a Public Holiday on account of "Muharram" instead of 10.09.2019 (Tuesday).

In view of the above, it is hereby declared that 11.09.2019 (Wednesday) shall be a holiday on account of "Muharram" and 10.09.2019 (Tuesday) shall be a working day for all the Subordinate Courts in the State of Tamil Nadu.

HIGH COURT, MADRAS
DATED: 06.09.2019

Sd/- C.KUMARAPPAN
REGISTRAR GENERAL

//True copy/Forwarded/By order//

R. R. R.
Asst. Registrar (Admn.III) 6/9/19

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